GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA UNSTARRED QUESTION NO-1166 ANSWERED ON -30/07/2025

ALLOCATION OF FUNDS FOR SAMAGRA SHIKSHA

1166 **Shri A. A. Rahim**:

Will the Minister of *Education* be pleased to state:

- (a) the fund approved and released under Samagra Shiksha to each State/UT during 2024–25, year-wise and State-wise;
- (b) whether Kerala has not yet received its allocated central share for Samagra Shiksha in 2024–25, and if so, the reasons for the delay;
- (c) the number of States and Union Territories that have not received the Central Share of Samagra Shiksha funds for the financial year 2024–25 as on date; and
- (d) whether the Ministry noticed that the delay in fund release is affecting the implementation of school-level activities, including infrastructure, teacher salaries and inclusive education initiatives?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

- (a): The funds approved and released under Samagra Shiksha to each State/UT during 2024-25 is given at Annexure.
- (b) to (d): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released based on the fulfillment of conditions prescribed by Ministry of Finance.

The scheme of Samagra Shiksha has been aligned with the National Education Policy (NEP) 2020. The Centrally Sponsored Scheme of PM-SHRI envisages to showcase the

implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. Out of 36 States/UTs, 33 States/UTs have signed the MoU so far. Three States, including Kerela, have not signed the PM SHRI MoU. The issue of PM SHRI MoU has been followed up with requests and reminders at the level of Secretary and Union Minister.

Since Kerela is implementing Samagra Shiksha Scheme which has been aligned with NEP 2020, it would be appropriate that the State comes forward to implement and showcase all the initiatives of NEP 2020 including under PM SHRI Scheme in order to develop government schools of the State as exemplar schools to facilitate best school education services. In fact, implementation of Samagra Shiksha Scheme is implementation of NEP 2020 and PM SHRI Schools are exemplar schools of NEP 2020.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1166 FOR ANSWER ON 30.07.2025 ASKED BY SHRI A. A. RAHIM, HON'BLE MEMBER OF PARLIAMENT REGARDING ALLOCATION OF FUNDS FOR SAMAGRA SHIKSHA

Details of Central Share approved and released to the States / UTs under Samagra Shiksha in 2024-25:

S.No.	Name of the State	2024-25	
		Central Share approved	Central Share Released
	(Rs in la	(hs)	
1	A & N Islands	8484.17	6052.36
2	Andhra Pradesh	172741.31	124010.57
3	Arunachal Pradesh	57658.74	57585.11
4	Assam	257810.22	202677.34
5	Bihar	499123.47	421781.44
6	Chandigarh	13720.64	11858.37
7	Chhattisgarh	121112.26	83065.84
8	Dadra & N. Haveli Daman & Diu	9802.68	5462.65
9	Delhi	41104.35	38539.03
10	Goa	2426.79	1633.61
11	Gujarat	159843.72	124554.05
12	Haryana	107632.86	53643.94
13	Himachal Pradesh	75850.32	52619.99
14	Jammu & Kashmir	172160.13	82349.31
15	Jharkhand	117386.04	107444.41
16	Karnataka	92274.51	86830.33
17	Kerala	42091.42	0.00
18	Ladakh	18570.84	13999.80
19	Lakshadweep	741.78	306.10
20	Madhya Pradesh	384207.15	343471.12
21	Maharashtra	132189.99	112624.52
22	Manipur	48304.51	46559.15
23	Meghalaya	39882.71	36282.56
24	Mizoram	29418.87	21651.76
25	Nagaland	28439.24	21140.50
26	Odisha	189520.26	167239.29
27	Puducherry	1974.29	1246.03
28	Punjab	70878.25	67813.14
29	Rajasthan	356025.27	309065.25
30	Sikkim	15337.00	12273.95
31	Tamil Nadu	215159.61	0.00
32	Telangana	114834.55	98878.94
33	Tripura	41494.45	42002.98
34	Uttar Pradesh	697126.18	626479.22
35	Uttarakhand	87712.68	64678.27
36	West Bengal	174579.86	0.00
50	Total	4597621.12	3445820.91